

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1301  
ANSWERED ON:08.08.2011  
OPERATIONALISATION OF NH-8 BEFORE THE START OF TOLL PLAZA  
Rao Shri Inderjit Singh

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether NH-8 was already operational before the start of toll plaza thereon;
- (b) if so, the details thereof;
- (c) whether any funds had been sanctioned by the Government for operationalisation of NH-8 prior to sanction of Toll Plaza schemes;
- (d) if so, the quantum of funds released and utilised in this regard; and
- (e) the name of the company assigned with the work relating to toll plaza on NH-8 alongwith the terms and conditions laid down in this regard and the quality of service provided by it?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) & (b) Yes Madam. The first toll plaza, after completion of 4 laning of Kotputli-Amer section of NH-8, started functioning at Manoharpur on 30.03.1998.
- (c)&(d) Prior to the operationalization of first toll plaza on NH-8, this National Highway was also developed and maintained, since its inclusion in the NH network, as part of a continuous process.
- (e) The list of Toll plazas on NH-8 along with the name of the fee collecting agencies is enclosed as annex. As regards terms & conditions, tolling in respect of public funded projects is carried out by agencies appointed by the Ministry /NHAI and in respect of Built Operate and Transfer (BOT) projects by the concessionaire as per applicable National Highways (Determination of Fee) Rules as well as provisions of relevant concession agreement.